



No. TOP/  
Government of India  
Trade Marks Registry  
IP Building, GST Road, Guindy,  
Chennai - 600 032.

**OPPOSITION HEARING (TM-5-DELAY, TM-6 DELAY, RULE 45(1) DELAY, RULE 45(1) NOT FILED,  
RULE 46(1) DELAY, RULE 46(1) NOT FILED & REVIEW PETITION  
FOR THE MONTH OF APRIL -2022  
HEARING DATED 25/04/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	3487999	988336	SAIKRISHNA & ASSOCIATES & UNITED OVERSEAS TRADE MARK CO		
2	3779911	1010126	VANCHINATHAN & PUTHRAN & ASSOCIATES		
3	2294703	918072	DEPENNING & DEPENNING & S.MAJUMDAR & CO		
4	3841328	1010754	N.SATISH REDDY & THARA & THARA		
5	1788622	261770	S.BALAJANAKI & A.ARIVAZHAGAN		
6	1089268	261235	S.BALAJANAKI & ABILASH PHARMA PVT LTD & NANAVATI ASSOCIATES		
7	3733656	939797	VANCHINATHAN & RAGHURAM CHADALAVADA		
8	3663193	939263	N.LAKSHMI PRIYA & TRADE MARK PROTEC CO		
9	3218117	991833	R.V.R.ASSOCIATES & NANAVATI & NANAVATI ADVOCATE		
10	3543385	991970	ASHOK KUMAR J.DAGA,ADVOCATE & CHARAK PHARMA PVT LTD		

<b>S.NO</b>	<b>APPLICATION/ REGISTERED TRADE MARK NO</b>	<b>OPPOSITION/ RECTIFICATION NO</b>	<b>AGENT NAMES</b>	<b>REMARKS</b>	<b>MOBILE</b>
<b>11</b>	<b>2342943</b>	<b>939632</b>	<b>MADAMSER AND CO &amp; HARIKRISHNA S HOLLA</b>		
<b>12</b>	<b>3487963</b>	<b>988339</b>	<b>SAIKRISHNA &amp; ASSOCIATES &amp; UNITED OVERSEAS TRADE MARK CO</b>		



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FOR THE MONTH OF APRIL -2022  
HEARING DATED 26/04/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	2415783	861131	JACOB KURIAN & BAGYA RAGHAVAN		
2	2981520	865819	MAKYAM KALPANA NAVEEN & THE ACME COMPANY		
3	2917608	865560	MADHUSUDAN PUTTA & HOLLA ASSOCIATES		
4	2898649	902615	S.BALAJANAKI & D.P.AHUJA & CO		
5	1500550	262713	V.VEERARAGHAVAN,ADVOCATE & D.SEN & CO		
6	1285276	198555	PERUMBULAVIL RADHAKRISHNAN & KRISHNAN & SAURASTRI		
7	2936329	859217	INDUSLAW & A.V.NATHAN ASSOCIATES		
8	3003775	868153	L.R.SWAMI CO & K & S PARTNERS		
9	3012450	864861	S.BALAJANAKI & ARISTO PHARMACEUTICALS PVT LTD		
10	3032027	865642	TOMY PAUL MAMPILLY & ANAND AND ANAND		

<b>S.NO</b>	<b>APPLICATION/ REGISTERED TRADE MARK NO</b>	<b>OPPOSITION/ RECTIFICATION NO</b>	<b>AGENT NAMES</b>	<b>REMARKS</b>	<b>MOBILE</b>
<b>11</b>	<b>3452504</b>	<b>889897</b>	<b>IPR LAW ASSOCIATES &amp; MARKS &amp; RIGHTS</b>		



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FOR THE MONTH OF APRIL -2022  
HEARING DATED 27/04/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	1316152	261182	P.C.N.RAGHUPATHY & SINDHU KRISHNA CS.ADVOCATE		
2	3494178	993226	DASWANI & DASWANI & A.P.GUPTA AND MS.NEETU		
3	3494183	993229	DASWANI & DASWANI & A.P.GUPTA AND MS.NEETU		
4	4045413	992046	GAM INDIA CONSULTANTS & SUN PHARMACEUTICAL INDUSTRIES LIMITED		
5	2540689	940911	S.BALAJANAKI & DEPENNING & DEPENNING		
6	3742079	941598	BANSAL & COMPANY & SANKAR VARADHARAJAN		
7	3742077	941597	BANSAL & COMPANY & SANKAR VARADHARAJAN		
8	3352057	991325	P.P.A.SAGEER & SINGH & SINGH LAW FIRM LLP		
9	3512351	996256	ANITA THOMAS & VISHESH AND ASSOCIATES		
10	4051386	991817	SINDHU KRISHNA CS.ADVOCATE & MAHTTA & CO		

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
11	3437818	991550	P.P.A.SAGEER & ASHOK KUMAR J.DAGA,ADVOCATE		



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FOR THE MONTH OF APRIL -2022  
HEARING DATED 28/04/2022**

S.NO	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	REMARKS	MOBILE
1	2586328	940350	S.S.MALHOTRA & FACTUM LAW		
2	3749329	945273	S.LOGANATHAN & RAHUL CHAUDHRY & PARTNERS		
3	2586329	940351	FACTUM LAW & S.S.MALHOTRA		
4	2598087	943167	S.LOGANATHAN & DINESH & CO		
5	2211109	940564	U.KASIPANDIAN & GOLDFINN TECHNOLOGIES		
6	3720352	935954	NADAR VENNILA & ANM GLOBAL INC		
7	2616035	943413	ANAND AND ANAND & TMGURU INTELLECTUAL PROPERTY SERVICES LLP		
8	3669793	940620	KOCHHAR & CO & MAHTTA & CO		
9	1632392	260163	DEPENNING & DEPENNING & VARIKASERY & VARIKASERY		
10	3715071	942519	KRISHNA & SAURASTRI ASSOCIATES LLP & SANDHYA THAKKAR		

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<b>11</b>	<b>2641435</b>	<b>942760</b>	<b>P.P.A.SAGEER &amp; BIJU MATTAM</b>		
<b>12</b>	<b>3722579</b>	<b>936208</b>	<b>PUVVULA VINAY KUMAR &amp; CHARAK PHARMA PVT LTD</b>		

**Link for virtual hearing will be sent to you in advance to your registered e-mail**